

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 3373 of 2020

(Md. Manullah @ Md. Amanullha Versus The State of Jharkhand)

CORAM: HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

Order No. 02: Dated: 9th September, 2020

Defect no. 9(i), as pointed out by the office, is ignored.

Call for the case diary as well as the criminal antecedent of the petitioner from the court concerned.

List this case after receipt of the same.

(Rongon Mukhopadhyay, J.)

MM